

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) The concessions given are:—

- (i) Implementation of Miabhoj's Award in toto.
- (ii) Cadre review and up gradation of Class III and Class IV staff.
- (iii) Job Evaluation within the framework of the Pay Commission recommendations
- (iv) Appointment of a Committee to go into anomalies arising as a result of Pay Commission's recommendations.
- (v) Certain policies with regard to employment of casual labour.
- (vi) Opening of fair-price shops in railway colonies housing more than 300 families.

(b) Additional financial benefit which will accrue to the staff, will be of the order of Rs. 80 crores per annum. This will be by way of improved promotional opportunities, more emoluments, better facilities, etc.

(c) Instructions have been issued with regard to items (i), (v) and (vi) of Part (a) of the reply. In regard to item (ii), already steps have been taken to expeditiously review the cadre structure of railway employees. Regarding item (iii), details of machinery to be set up are being studied. Regarding item (iv), an Anomalies Committee is being set up.

Terms of Reference for Committee for Job-evaluation for Railwaymen

201. SHRI H. N. MUKERJEE:
SHRI K. M. MADHUKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Committee for job-evaluation for railwaymen has been appointed; and

(b) if so, the terms of reference thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI (MOHD. SHAFI QURESHI): (a) Government have decided to have a Job-Evaluation for Railwaymen done within the framework of Pay Commission's recommendations. Details are being worked out, after which a suitable machinery with the aid of technical experts will be set up.

(b) The terms of reference have not yet been formulated

Consumption of Kerosene Oil in Bombay

202. SHRI R. P. DAS. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Greater Bombay alone consumes more than half of total consumption of kerosene oil of the country by way of fuel;

(b) how much kerosene is supplied to the rural poor for lighting their homes; and

(c) what criteria are followed by Government in fixing quotas for the rural and the urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) No, Sir.

(b) No separate statistics of kerosene supplies for lighting and cooking purposes and to the rural and urban areas are available.

(c) Monthly quotas are allocated for kerosene oil to each State. State Governments further sub-allocate these to the Districts. District authorities have to ensure equitable distribution of kerosene in urban as well as rural areas.